

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General camp at Srinagar)

Subject:- Celebrations of the Constitution Day on 26th November, 2024.

ORDER

No:- 2073 of 2024/RG


Dated:- 25.11.2024.

26th November is celebrated as the Constitution Day. To commemorate the adoption of the Constitution, the reading of the Preamble to the Constitution shall be organized at 10:30 AM sharp on 26th November, 2024, in both Wings of the High Court of Jammu & Kashmir and Ladakh as well as in all Court complexes of all Districts of UTs of Jammu & Kashmir and Ladakh.

The available senior Hon'ble Judge at each wing of the High Court will lead the reading of Preamble to the Constitution, whereas, the Principal District Judges shall lead the reading of the Preamble to the Constitution at their respective District Headquarters and the senior most Judicial Officer at Taluka Court.

The Registrar Judicial, High Court Wing Jammu/Srinagar shall make all the necessary arrangements for holding the ceremony of reading the Preamble to the Constitution in their respective Wings.

By Order.


25/11/24.
(Shahzad Azeem)

Registrar General
Dated:- 25.11.2024

No:- 52349-70 /RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. / Mrs. Justice _____
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Jammu.
5. Registrar Rules, High Court of J&K and Ladakh.
6. Registrar Computers (I.T), High Court of J&K and Ladakh for information
.....for information
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar for information and necessary action.
8. All Principal District and Sessions Judges, UTs of J&K and Ladakh for information and taking further necessary action regarding the ceremony of reading of Preamble to the Constitution.
9. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar for information and with the request to get the same uploaded on the official website of the High Court.
10. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
11. Order book.


25/11/24.
Registrar General